

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 12th April, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 205/2017	M/s Selani Mines & Minerals Vs. Rajasthan State Pollution Control Board	Mr. Aruna Gupta, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 523/2015 (M.A. No. 1264/2015)	Ram Avtar Singh Vs. State of Rajasthan & Ors.	Mr. Vishal Sharma, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB
3.	Original Application No. 255/2016 (M.A. No. 416/2017)	Amarjeet Singh Vs. State of Uttarakhand & Ors.	Mr. Aditya Singh, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-1 & 2 Mr. Vivek Singh, Adv. for State of Uttarakhand
4.	Original Application No. 669/2016	Madan Singh Bisth Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand
5.	Original Application No. 90/2017 (M.A. No. 103/2017 & M.A. No. 249/2017)	Safal Bharat Guru Parampara & Ors. Vs. State of Punjab & Ors.	Mr. Narender Hooda, Sr. Adv. with Ms. Nida Doon, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Rahul Pratap, Adv. for MoEF Mr. Anil Soni, AAG with Mr. Naginder Beniwal, Adv. for R-1 & 5 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-4 Mr. Pinaki Mishra, Sr. Adv. with Mr. A. D. N. Rao, Adv. for R-6
FOR HEARING			
6.	Execution Application No. 23/2016 IN O.A. No. 36/2016	Khilar Singh Tanwar Vs. Union of India & Anr.	Mr. Vardhman Kaushik & Mr. Nishant Gautam, Advs. for Applicant Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Advs. for R-2 to 4 Mr. D. K. Devesh, Adv. for R-5
7.	Original Application No. 112/2016	Ashwini Kumar Vs. Union of India & Ors.	Mr. Sumeer Sodhi, Adv. & Mr. Ashwini Kumar, Applicant in person Mr. B. V. Niren, Adv. for R-1 & 3 Mr. Krishna Kumar Singh, Adv. for R-2 Mr. Amit Mahajan, Adv.
8.	Original Application No. 190/2016 (M.A. No. 353/2016)	Sushil Raghav & Anr. Vs. Central Ground Water Authority & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. A. K. Prasad, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-3, 5 & 9

			Mr. Taruna A. Prasad, Adv. for MoEF Mr. Pradeep Mishra, Adv. for R-4 Mr. Raman Yadav, Adv. for R-7 to 10 Mr. Rajesh Raina, Adv. for R-11 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad
9.	Original Application No. 223/2016	Nizamuddin West Association (Regtd.) Vs. Union of India & Ors.	Mr. Kamlesh K. Mishra, Adv. for Applicant Ms. Sakshi Popli, Adv. for R-1 Mr. Sumeet Pushkarma, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Narender Pal Singh & Mr. Dinesh Jindal, LO for R-5 Ms. Tanya Agarwal, Adv.
10.	Original Application No. 325/2016 (M.A. No. 992/2016, M.A. No. 1057/2016 & M.A. No. 209/2017)	Shailesh Singh Vs. State of UP & Ors.	Mr. Mirnal Madhav, Adv. with Mr. Shailesh Singh, Applicant in person Mr. Abhishek Yadav, Adv. for R-1 & 3 Ms. Savitri Pandey, Adv. for R-2 Mr. Vishwendra Verma & Mr. Pranav Verma, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-5 Mr. B. V. Niren, Adv. for R-7 Mr. Raj Kumar, Adv. for CPCB
11.	Original Application No. 399/2016	Arham Technochem Vs. Uttarakhand Environment Protection Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
12.	Original Application No. 611/2016 (M.A. No. 1164/2016)	Surender Singh Vs. Haryana State Industrial and Infrastructure Development Corporation & Anr.	Mr. Suryadeep Singh, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for state of Haryana Mr. Pragyan Sharma, Adv.
13.	Original Application No. 567/2015 (M.A. No. 1342/2015)	T. D. Chandola Vs. A. P. Mines & Minerals & Ors.	Mr. M. C. Mehta, Mr. Rahul Shukla & Ms. Katyayni, Adv. for Applicant Mr. C. Hari Shankar, Sr. Adv. with Mr. Ashly Cherian, Adv. for R-1 Mr. A. K. Prasad, Adv. Ms. D. Bharathi Reddy, Adv. for R-2 Mr. Rahul Kaushik, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R-5 & 7 Mr. Raj Kumar, Adv. for CPCB
14.	Original Application No. 164/2013	Pankaj Sharma Vs. MOEF & Anr.	Ms. Sumedha Dua & Umang Joshi Adv. for the Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for R-3 Ms. Divya Pandey Adv. For R-3A Mr. Abhishek Yadav, Adv. for R-4 Mr. Dhruv Mehta, Sr. Adv. & Mr. Pratap Shanker, Adv. for R-5 Mr. Sanjay Gupta, Adv. for R-31 Mr. P. Parekh, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-32 & 33 Mr. M.K. Sharma, Adv. for DCB

			Mr. D. Rajeshwar Rao, Adv. Mr. Anshuman, Adv. for R-35 Mr. Rajeev Kumar Yadav, Adv. Mr. Arun K. Sharma & Mr. Varun Sharma, Advs. for DDA
15.	Original Application No. 519/2016	Hardeep Singh & Ors. Vs. SDMC & Ors.	Mr. Manish Garg, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-2 to 6 & 8 Mr. B. R. Sharma, Adv. for R-9 Mr. I. K. Kapila, Adv. for R-10 Mr. Rakesh Wadhwa, Adv. for R-11 & 19 Mr. Parminder Singh, Adv. for R-12 Mr. Rajat Katyal, Adv. for R-13 to 17 Mr. Rajiv Bansal, Adv. for DDA Mr. Dinesh Jindal, LO for DPCC Ms. Puja Kalra, Adv. for SDMC Mr. Krishna Kumar Singh, Adv. for MoEF
16.	Original Application No. 226/2016 (M.A. No. 423/2016, M.A. No. 682/2016 & M.A. No. 149/2017) (PH)	Vinod Chopra Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for state of Haryana Mr. Abhishek Yadav, Adv. for R-2, 4 & 5 Mr. Pradeep Misra, Adv. for R-3 Mr. Tarun A. Prasad, Adv. for MoEF Ms. Rachana Joshi Issar, Adv. for R-6 Mr. Shiv Mangal Sharma, AAG for State of Rajasthan

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